

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 603/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT  
MEMBER (J)

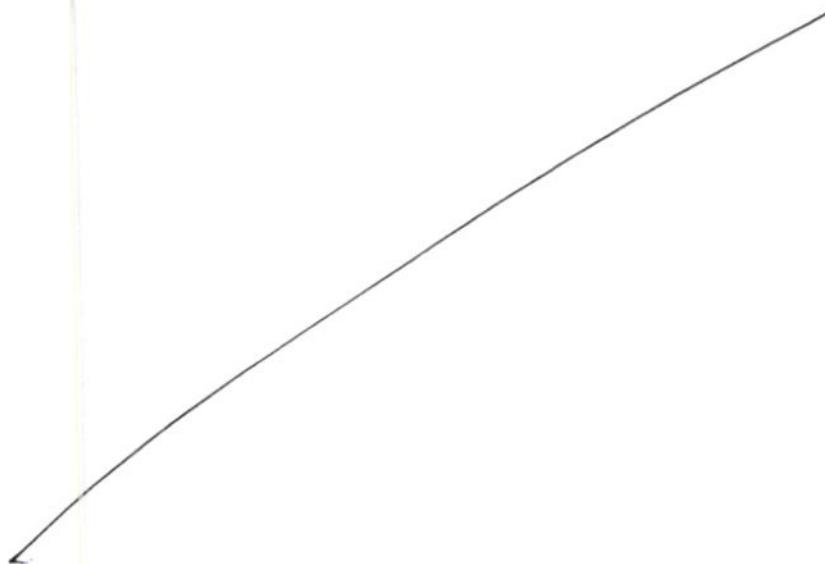
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. AV Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

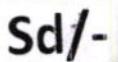
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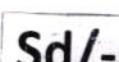
ORDER

CSP 602/230-232/NCLT/MB/MAH/2017  
CSP 603/230-232/NCLT/MB/MAH/2017

The Company Scheme Petitions allowed.



V. NALLASENAPATHY  
Member(Technical)



M. K. SHRAWAT  
Member (Judicial)